GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

STARRED QUESTION NO. *44

TO BE ANSWERED ON DECEMBER 02, 2015

AMRUT

No. *44 SHRI GAJENDRA SINGH SHEKHAWAT: MOHAMMED FAIZAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the progress made in the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) whether the Government has identified or selected cities under AMRUT and if so, the details along with the criteria for selection;
- (c) whether the Government has requested for State Annual Action Plan (SAAP) and if so, the State-wise details of the SAAP received and sanctioned by the Government
- (d) whether the Government has laid down any criteria/guidelines for utilization of central funds under AMRUT and if so, the details thereof indicating the funds sanctioned/released in various projects; and
- (e) the details of the Service Level Benchmarks (SLBs) prescribed under AMRUT and the variations in SLBs reported across various categories of urban areas and the reasons therefor?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *44 FOR 02.12.2015 REGARDING AMRUT.

- (a) and (b): The AMRUT aims at provision of basic services in 500 cities. So far, 497 cities/towns have been selected for coverage under the Mission. All cities having a population of one lakh and above (as per 2011 census) including Sates/UTs capitals, HRIDAY towns, some cities on stem of main rivers and ten cities from Hill States, Islands and tourist destinations are eligible for coverage under the AMRUT.
 - (c): Yes Madam, The State Annual Action Plans (SAAPs) from 13 States -Andhra Pradesh, Rajasthan, Gujarat, Madhya Pradesh, Odisha, Jharkhand, Mizoram, Tamil Nadu, Kerala, West Bengal, Haryana, Chhattisgarh and Telangana have been received and approved by the Apex Committee covering 286 cities and 939 projects.
 - (d): Yes Madam. The AMRUT Guidelines contain the criteria for utilization of central funds. The Guidelines are available on the web-site of the Mission (www.amrut.gov.in). Upto now 13 SAAPs have been approved by the Apex Committee and the details of funds released for SAAP are given in the annexure.
 - (e): The AMRUT follows the Service Level Benchmarks (SLBs) prescribed by this Ministry for various services like coverage of households for water supply, amount of water supply per capita, quality of water and coverage of sewerage services etc. The difference between the existing Service Level and the respective SLB is called the service level gap. The service level gaps are estimated by the States while preparing the SAAPs and are included therein. The SAAPs of 13 States which have been approved by the Apex Committee are available on the web-site of the Mission.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (D) OF THE LOK SABHA STARRED QUESTION NO. *44 FOR 02.12.2015 REGARDING AMRUT

State wise approved SAAP amount and release during 2015-16

Rs. in Crore

SI.No.	States/UTs	Total size of	Amount	
		SAAP	released as	
			first	
			installment	
1	Rajasthan	919.00	91.90	
2	Gujarat	1204.42	112.86	
	Andhra	//0.0/	/0.00	
3	Pradesh	662.86	60.08	
4	Jharkhand	313.36	27.59	
5	Odisha	461.3	45.63	
	Madhya	4/55.04	424.4	
6	Pradesh	1655.81	134.4	
7	Mizoram	73.00	7.30	
8	Tamil Nadu	3249.23	274.48	
9	Kerala	587.99	57.60*	
10	Telangana	408.51	40.85*	
11	Chhattisgarh	573.4	55.29*	
12	West Bengal	1104.86	110.49*	
13	Haryana	458.02	43.80*	
	Total	11671.76	1062.27	
11 12	Chhattisgarh West Bengal Haryana	573.4 1104.86 458.02	55.29* 110.49* 43.80*	

^{*}Yet to be released as SAAP was approved on 26.11.2015.